

(d) if the programmes have been approved by Government, with what modifications they have been approved; and

(e) how far Madhya Pradesh would come upto the All-India average in this regard by the end of the Fourth Five Year Plan?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SARDAR IQBAL SING): (a) A statement is laid on the Table of the House [*Placed in Library. See No. LT-1777/69*]. It will be seen that according to the Basic Road Statistics 1967, the position of road communications in Madhya Pradesh is not last in the table. The average mileage of roads per 100 square miles of the area in Madhya Pradesh is 23.6 (9.2 miles surfaced and 14.4 miles unsurfaced) miles, which works out to 15 Km per 100 square Km of area and compares well with the length of roads per hundred square Kms. in other States and the all-India average (*i.e.* 27 Kms.)

(b) to (d). The table below indicates the outlays suggested by the Government of Madhya Pradesh for roads under the State's Fourth Plan and Annual Plan for 1969-70 and that approved by the Planning Commission:

|                                    | Outlay on roads development during |         |
|------------------------------------|------------------------------------|---------|
|                                    | Fourth Plan                        | 1969-70 |
|                                    | Rs. in Crores.                     |         |
| Suggested by the State Government. | 35.00                              | 4.37    |
| Approved by Planning Commissions.  | 25.00                              | 3.71    |

The Planning Commission's approval is broadly in respect of financial ceilings and the State Governments are at liberty to frame detailed

programmes within the approved financial ceiling according to their requirements.

(e) The required information is being collected and will be laid on the table of the Sabha in due course.

### Reorganisation of States

4524. SHRI GANGA REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether considering the present discontentment all over India specially in Telengana, Vidharbha and Saurashtra, Government of India propose to appoint a Commission on the lines of Fazal Ali Commission making its recommendations binding on all; and

(b) if not, how the problems like that of Telengana are proposed to be solved?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) In certain relatively economically backward areas such as Telangana, Vidarbha etc. there seems to be the feeling that their development needs did not receive adequate attention in the past and that their backwardness will disappear if these areas are carved out into separate States. Government are of the view that accelerated development and not the creation of separate States would meet the real needs of the people of these areas. In the circumstances the appointment of a Commission for the purpose is not called for.

(b) At the end of his visit to Hyderabad in June 1969, the Home Minister made an appeal to the people of Telangana to suspend all agitational activities and ensure conditions in which fair and just solutions for their problems could be worked out after further consultations with the leaders. To meet the genuine grievances of the Telangana people, the Prime Minister has already announced in her statement in the Lok Sabha on 11th April, 1969 an 8-point plan indicating various positive measures

decided upon by the Government. These measures are being implemented. The Telangana Development Committee and the Plan Implementation Committee at the official level will, no doubt, take necessary steps to remove the economic imbalance prevailing in Telangana area. Consistent with constitutional provisions, the Central Government are also considering in consultation with the Government of Andhra Pradesh certain proposals for enlarging the scope and increasing the effectiveness of the Regional Committee of the State Legislature constituted for the Telangana area under the Andhra Pradesh Regional Committee Order, 1958.

#### Mizo Hills

4525. SHRI GANGA REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the population of Mizo Hills;
- (b) how many Mizos are rebels in that area;
- (c) how much security force is posted there; and the expenditure incurred every year;
- (d) whether it is a fact that the Government of India have not given a free hand to the Security Force to deal with the hostile Mizos; and
- (e) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) The population according to 1961 Census is 2,66,063.

- (b) Exact figure is not known.
- (c) It will not be in public interest to disclose the information on the floor of the House.
- (d) No, Sir.
- (e) Does not arise.

#### Posts of Hindi Pandits in Andhra Pradesh

4526. SHRI ESWARA REDDY: Will the Minister of EDUCATION

AND YOUTH SERVICES be pleased to state:

(a) whether the Andhra Pradesh Government has made any request this year to his Ministry for permission to create the post of Hindi Pandits Grade I and for financial assistance for the same:

(b) if so, the number of posts proposed to be created and the extent of financial assistance sought for by State Government; and

(c) the action taken by the Centre thereon?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN): (a) No such specific request has been received from the Andhra Pradesh Government so far during the current financial year.

(b) and (c). These questions do not arise. However on the basis of the grants sanctioned to the Governments of non-Hindi speaking States for the appointment of Hindi Teachers during 1968-69, the Government of India have made available to the Government of Andhra Pradesh a sum of Rs. 40.55 lakhs for the continuance of 2,269 Hindi Teachers during 1969-70.

#### Assistance to Non-Hindi States for Development of Hindi

4527. SHRI ESWARA REDDY: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) since when the Central Government had begun to assist financially and otherwise in the development of Hindi language in Non-Hindi States:

(b) the mode of assistance and its terms: if any; and

(c) the number of Hindi Pandits (Grade I) sanctioned and the amount